GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:3769
ANSWERED ON:02.12.2010
PENDING CASES OF ROAD ACCIDENT
Choudhary Shri Harish;Lagadapati Shri Rajagopal;Panda Shri Baijayant;Pradhan Shri Nityananda;Rao Shri Kavuri Samba Siva;Singh Shri Ijyaraj

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the total number of pending road accidents and accident insurance claim cases as on 31st October, 2010. State-wise;
- (b) whether the Government proposes to start fast-track or special courts to settle cases relating to road accidents and accident insurance claim cases as soon as possible;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a) to (d): The information is being collected and will be laid on the Table of the House.